Supplementary Cause List Sr. No.2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-CM No. 40/2020 in WP(C) PIL no. 5/2020 (Through Video Conferencing in Jammu)

Court on its Own Motion

None.

v/s

Union Territory of Jammu and Kashmir Respondent(s)

Through:- Mr. Amit Gupta, AAG (on Voice Call from his residence at Jammu) for Govt. of UT of Jammu & Kashmir

Coram:

HON'BLE THE CHIEF JUSTICE

(on Video Conference from High Court at Jammu)

HON'BLE MR JUSTICE RAJNESH OSWAL

(on Video Conference from High Court at Jammu)

EMG-CM No.40/2020 in WP(C) PIL no. 5/2020

Notice.

Mr. Amit Gupta, learned AAG accepts notice.

Action taken report shall be filed before us before the next date of

hearing.

List on 20th May 2020.

(RAJNESH OSWAL) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu
18.05.2020
Raj kumar